

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/2134 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 29th April, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJKA/2025/3831dtd. 25.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the afternoon of 29.04.2025 till the morning of 02.05.2025.** The Civil Judge (Sr. Div.), Karbi Anglong, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/2135/A, dated , 29-04-2025

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

@
29.04.25

JT. REGISTRAR (VIGILANCE)

[Signature]